

④
O.A.NO.

906/93

⑥

09/12/93

Hon'ble Mr Maharajdin, Member-J
Hon'ble Miss Usha Sen, Member-A

On the request of counsel for the applicant
the case is adjourned.

Stay order shall continue till further order.

Ull
A.M.

J.N.

OF

C.A/R.A. has been exchanged.
Pleadings are complete.
File submitted by our Hon'ble counsel
on 14.9.95 along with OA -
898 of 93. 13.9.95